

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2016
C.A. No. 73/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE PARTIES: M/s. Ricoh Company Limited
V/s.
M/s. Ricoh India Limited

SECTION OF THE COMPANIES ACT: 213, 241/242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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- | | | | |
|-----------------------------------|-------------------------|----------|-----------------------------|
| 1. | Mr. Gitan Mukhopadhyaya | Sr. Adv. | } For R1 <i>[Signature]</i> |
| 2. | Mr. Sudath Rewari | Adv. | |
| 3. | Ms. Sita Kapadia | Adv. | |
| 4. | Mr. Ashish Kamat | Counsel | |
| 5. | Mr. Sharad Bansal | Adv. | |
| 6. | Mr. Prateek Pai | Adv. | |
| 7. | Ms. Nidhi Asher | Adv. | |
| (instructed by Keystone Partners) | | | |
| 8. | Mr. Ajay Khaire | Advocate | - for R8 |
| i/b The Law Point | | | |
| 9. | Mr. Anubhav Ghosh | Advocate | - for R9 |
| i/b The Law Point | | | |

Order

I.A. No. 73/213,241-242/NCLT/MB/MAH/2016 in C.P.No.10/213,241 242/NCLT/MB/MAH/2016

For orders, list this matter on 30.09.2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)